CIVIL SIDE

Form No.-14

NOTICE OF ADMISSION OF REFERENCE TO THE COURT MAKING THE REFERENCE AND REQUISITION FOR RECORD

	[Chapter XII, Rule 1]	
In replying please cite the description and number of the case in the High Court as well as the number and date of this letter.		
	Miscellaneous Case No	_ of 20
	Reference made by Sri	
	in No of 20	
	versus	
To The		
No	, dated Allahabad/Lucknow, the	day of 20

You are hereby informed that the reference made in the above-noted case has been admitted and that notices have been issued to the parties concerned.

You are requested to transmit to this Court within ten days of the receipt of this notice all material papers in the case.

By order of the Court

Deputy Registrar

High Court of Judicature at Allahabad